

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
REGULATION OF ADMISSION FEE ETC. IN DEEMED UNIVERSITIES .

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Shri Rajkumar Dhoot

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether it is a fact that Government has decided to regulate admission, fees, etc. in deemed universities;
- (b) if so, the details thereof; and
- (c) the names of deemed universities covered by above decision and those likely to be covered in next three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) to (c): The University Grants Commission (UGC), has, at its meeting on 22nd June 2009 approved the UGC (Fee Structure in Institutions Deemed-to-be-Universities) Regulations, 2009 and UGC (Admission in Professional Programmes of Study at Institutions Deemed-to-be-Universities) Regulations, 2009, which are at present with the Government for consideration.